

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1409
ANSWERED ON:06.03.2013
RELAXATION TO UNEMPLOYED YOUTHS
Rana Shri Jagdish Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has taken or proposes to take any steps to give relaxation of five years in age limit to the candidates of all categories in the Government and Semi-Government services in view of universalisation of education and increasing number of educated unemployed youths;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): No Madam.

(b): Does not arise.

(c): Department of Personnel & Training has already issued instructions for relaxation in the upper age limit to Scheduled Caste/Scheduled Tribes/Other Backward Classes candidates and persons with disability for appointment to all civil posts/services under Central Government which are filled through open competitive examination. Relaxation in the upper age limit is also allowed to departmental candidates and Ex-service men for some specific posts on fulfillment of certain conditions.